

Name of the Corporate Debtor- Gontermann - Peipers India Limited
 Date of commencement of Liquidation- 30th April 2021
 List of Stakeholders as on- 31.03.2023

Annexure- A7
List of Other Stakeholders (other than financial creditors and operational creditors)

(Amount in INR)

Sl. No.	Name of Stakeholder	Category of stakeholder s (preference shareholder s / equity shareholder s / partners / others)	Details of claims received			Details of claim admitted		Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claims rejected	Amount of claims under verification	Remarks, if any
			Principal	Interest	Amount claimed	Amount of claim admitted	Nature of claim					
1	Gontermann-Peipers (India) Limited Employees Gratuity Fund	Others relating to Workers/Employees not forming part of Liquidation Estate as per section 36(4)(a)(iii) of IBC	64,654,455.00	-	64,654,455.00	64,654,455.00	Others	NA	NA	-	0	
2	GPI Employees Superannuation Fund	Others relating to Workers/Employees not forming part of Liquidation Estate as per section 36(4)(a)(iii) of IBC	18,308,183.00	15,747,657.00	34,055,840.00	30,118,929.00	Others	NA	NA	3,936,911.00		Interest claim admitted @9% p.a. instead of 12% as claimed.
3	Gontermann-Peipers Employees Co-Operative Credit Society Limited	Others relating to Workers/Employees not forming part of Liquidation Estate as per section 36(4)(a)(iii) of IBC	13,499,121.00	6,264,492.00	19,763,613.00	19,763,613.00	Others	NA	NA	-	0	
4	Gontermann-Peipers Welfare Fund	Others relating to Workers/Employees not forming part of Liquidation Estate as per section 36(4)(a)(iii) of IBC	482,700	-	482,700	482,700	Others	NA	NA	-	0	
Grand Total					118,956,608.00	115,019,697.00				3,936,911.00		

